

Central Administrative Tribunal, Principal Bench

Original Application No. 2805 of 2002

M.A.No.2405/2002

(2)

New Delhi, this the 30th day of October, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. S.A.T. Rizvi, Member(A)

1. Sohan Lal

2. Bhoja Ram

All C/o Sohan Lal  
S/o Shri Parmanand,  
R/o 64, Lodhi Road Complex,  
New Delhi-3

....Applicants

(By Advocate: Dr. Surat Singh)

Versus

1. Union of India  
Through Secretary  
Ministry of Home,  
New Delhi.

2. Registrar General of India,  
2/A, Mansingh Road,  
New Delhi-1

3. Director  
Directorate of Census Operations,  
Room No. 207, Old Secretariat,  
Delhi-54

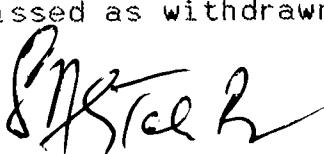
....Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicants states that he may be allowed to withdraw the present O.A. with liberty to take other recourse under the law in implementation of the order passed by this Tribunal in O.A.No.1068/86 decided on 24.7.92.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

  
( S.A.T. Rizvi )  
Member(A)

  
( V.S. Aggarwal )  
Chairman

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